

ITEM NO.55+53

COURT NO.7

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.19366-19369/2023

[Arising out of impugned final judgment and order dated 11-05-2023 in WP No. 19570/2022 11-05-2023 in WP No. 19561/2022 11-05-2023 in WP No. 20119/2022 11-05-2023 in WP No. 20120/2022 passed by the High Court of Karnataka at Bengaluru]

DIRECTORATE GENERAL OF GOODS AND SERVICES
TAX INTELLIGENCE (HQS) & ORS.

Petitioner(s)

VERSUS

GAMESKRAFT TECHNOLOGIES PRIVATE LIMITED & ORS.

Respondent(s)

[FOR FURTHER ARGUMENTS]

IA No. 5466/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 177433/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 76728/2024 - INTERVENTION APPLICATION

IA No. 153914/2024 - INTERVENTION/IMPLEADMENT

IA No. 194982/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 173396/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 167436/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 11298/2025 - STAY APPLICATION

WITH

C.A. No. 6124-6131/2023 (XII)

FOR ADMISSION and I.R. and IA No.158091/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT

IA No. 158091/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 95899/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 253459/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 6144/2023 (IV-A)

FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

46464/2022 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 95890/2023
IA No. 46464/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 95890/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
C.A. No. 6132-6143/2023 (IV-A)
FOR FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 183995/2022
IA No. 183995/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
W.P.(C) No. 1374/2023 (X)
FOR FOR EX-PARTE STAY ON IA 254930/2023 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 260848/2023
IA No. 254930/2023 - EX-PARTE STAY
IA No. 260848/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
W.P.(C) No. 1384/2023 (X)
FOR FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 260847/2023
IA No. 260847/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
SLP(C) No. 1588-1592/2024 (XII)

IA No. 13817/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 13819/2024 - EXEMPTION FROM FILING O.T.
IA No. 21856/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
W.P.(C) No. 268/2024 (X)
FOR STAY APPLICATION ON IA 6832/2025
IA No. 6832/2025 - STAY APPLICATION
T.C.(C) No. 24/2024 (III)
FOR ADMISSION
T.C.(C) No. 25/2024 (III)
FOR ADMISSION
T.C.(C) No. 26/2024 (III)
FOR ADMISSION
W.P.(C) No. 300/2024 (X)
FOR ADMISSION
T.C.(C) No. 27/2024 (III-A)
FOR ADMISSION
T.C.(C) No. 29/2024 (III)
W.P.(C) No. 350/2024 (X)
FOR FOR STAY APPLICATION ON IA 126042/2024 FOR PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 146322/2024

IA No. 146322/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 126042/2024 - STAY APPLICATION

T.C.(C) No. 34/2024 (III)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94118/2025

IA No. 94118/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

T.C.(C) No. 35/2024 (III)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94327/2025

IA No. 94327/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

T.C.(C) No. 32/2024 (III)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 93983/2025

IA No. 93983/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

T.C.(C) No. 30/2024 (III)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94324/2025

IA No. 94324/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

T.C.(C) No. 31/2024 (III)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94299/2025

IA No. 94299/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

T.C.(C) No. 33/2024 (III)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94073/2025

IA No. 94073/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

T.C.(C) No. 54/2024 (XIV-A)

FOR ADMISSION

T.C.(C) No. 36/2024 (IV-C)

W.P.(C) No. 378/2024 (X)

FOR FOR EX-PARTE STAY ON IA 133018/2024 FOR STAY APPLICATION ON IA 6635/2025

IA No. 133018/2024 - EX-PARTE STAY

IA No. 6635/2025 - STAY APPLICATION

W.P.(C) No. 447/2024 (X)

FOR FOR STAY APPLICATION ON IA 146408/2024

IA No. 146408/2024 - STAY APPLICATION

W.P.(C) No. 429/2024 (X)
FOR FOR STAY APPLICATION ON IA 142072/2024
IA No. 142072/2024 - STAY APPLICATION
T.C.(C) No. 39/2024 (IV-A)
W.P.(C) No. 456/2024 (X)
FOR FOR STAY APPLICATION ON IA 150586/2024
IA No. 150586/2024 - STAY APPLICATION
T.C.(C) No. 41/2024 (XVI)
FOR ADMISSION
T.C.(C) No. 40/2024 (XVI)
FOR ADMISSION
T.C.(C) No. 44/2024 (XV)
FOR ADMISSION
T.C.(C) No. 43/2024 (XV)
FOR ADMISSION
T.C.(C) No. 42/2024 (XV)
FOR ADMISSION
T.C.(C) No. 45/2024 (IV)
FOR ADMISSION
T.C.(C) No. 47/2024 (IV)
T.C.(C) No. 48/2024 (IV)
T.C.(C) No. 49/2024 (IV)
FOR ADMISSION
T.C.(C) No. 46/2024 (IV)
FOR ADMISSION
T.C.(C) No. 51/2024 (XIV-A)
FOR ADMISSION
T.C.(C) No. 53/2024 (XIV-A)
FOR ADMISSION
T.C.(C) No. 52/2024 (XIV-A)
FOR FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON
IA 94208/2025
IA No. 94208/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
W.P.(C) No. 545/2024 (X)
FOR FOR STAY APPLICATION ON IA 195529/2024
IA No. 195529/2024 - STAY APPLICATION
W.P.(C) No. 605/2024 (X)
FOR FOR STAY APPLICATION ON IA 216302/2024
IA No. 216302/2024 - STAY APPLICATION
W.P.(C) No. 568/2024 (X)
FOR FOR STAY APPLICATION ON IA 201864/2024
IA No. 201864/2024 - STAY APPLICATION
W.P.(C) No. 541/2024 (X)
FOR FOR STAY APPLICATION ON IA 195045/2024 FOR PERMISSION TO FILE

**ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 202455/2024 FOR
CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 216871/2024
FOR EARLY HEARING APPLICATION ON IA 292494/2024 FOR STAY
APPLICATION ON IA 295633/2024 FOR EXEMPTION FROM FILING O.T. ON IA
957/2025**

**IA No. 216871/2024 - CONDONATION OF DELAY IN FILING THE SPARE
COPIES**

IA No. 292494/2024 - EARLY HEARING APPLICATION

IA No. 957/2025 - EXEMPTION FROM FILING O.T.

**IA No. 202455/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

IA No. 195045/2024 - STAY APPLICATION

IA No. 295633/2024 - STAY APPLICATION

W.P.(C) No. 646/2024 (X)

[TO FOR STAY APPLICATION ON IA 226539/2024

IA No. 226539/2024 - STAY APPLICATION

W.P.(C) No. 720/2024 (X)

FOR ADMISSION

W.P.(C) No. 858/2024 (X)

**FOR FOR STAY APPLICATION ON IA 298188/2024 FOR EXEMPTION FROM
FILING O.T. ON IA 298189/2024 FOR impleading party ON IA 2285/2025
FOR INTERVENTION/IMPLEADMENT ON IA 2285/2025**

IA No. 298189/2024 - EXEMPTION FROM FILING O.T.

IA No. 2285/2025 - INTERVENTION/IMPLEADMENT

IA No. 298188/2024 - STAY APPLICATION

W.P.(C) No. 50/2025 (X)

IA No. 18961/2025 - GRANT OF INTERIM RELIEF

W.P.(C) No. 51/2025 (X)

IA No. 18980/2025 - GRANT OF INTERIM RELIEF

W.P.(C) No. 52/2025 (X)

IA No. 19046/2025 - GRANT OF INTERIM RELIEF

W.P.(C) No. 217/2025 (X)

FOR FOR EX-PARTE STAY ON IA 67990/2025

IA No. 67990/2025 - EX-PARTE STAY

W.P.(C) No. 258/2025 (X)

FOR FOR EX-PARTE STAY ON IA 82900/2025

IA No. 82900/2025 - EX-PARTE STAY

W.P.(C) No. 406/2025 (X)

FOR ADMISSION

IA No. 103371/2025 - STAY APPLICATION

W.P.(C) No. 412/2025 (X)

FOR ADMISSION

IA No. 103843/2025 - EX-PARTE STAY
T.C.(C) No. 30/2025 (XII)
FOR ADMISSION
W.P.(C) No. 467/2025 (X)
FOR ADMISSION
T.C.(C) No. 36/2025 (III)
FOR ADMISSION
T.C.(C) No. 31/2025 (XII)
FOR ADMISSION
T.C.(C) No. 34/2025 (XII)
FOR ADMISSION
T.C.(C) No. 33/2025 (XII)
FOR ADMISSION
T.C.(C) No. 32/2025 (XII)
FOR ADMISSION
T.C.(C) No. 35/2025 (XII)
FOR ADMISSION
T.C.(C) No. 37/2025 (XVI)
FOR ADMISSION
T.C.(C) No. 41/2025 (IV-A)
FOR ADMISSION
T.C.(C) No. 39/2025 (IV-A)
FOR ADMISSION
T.C.(C) No. 40/2025 (IV-A)
FOR ADMISSION
T.C.(C) No. 38/2025 (IV-A)
FOR ADMISSION
T.C.(C) No. 47/2025 (XII-A)
FOR ADMISSION
T.C.(C) No. 55/2025 (XII-A)
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T.C.(C) No. 54/2025 (XII-A)
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T.C.(C) No. 46/2025 (XII-A)
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T.C.(C) No. 57/2025 (XII-A)
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T.C.(C) No. 49/2025 (XII-A)
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T.C.(C) No. 65/2025 (XII-A)
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T.C.(C) No. 64/2025 (XII-A)
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T.C.(C) No. 63/2025 (XII-A)
T.C.(C) No. 51/2025 (XII-A)
FOR ADMISSION
T.C.(C) No. 53/2025 (XII-A)
FOR ADMISSION
T.C.(C) No. 69/2025 (XII-A)
FOR ADMISSION
W.P.(C) No. 673/2025 (X)

IA No. 164463/2025 - EX-PARTE STAY
T.C.(C) No. 68/2025 (XII-A)
FOR ADMISSION
T.C.(C) No. 67/2025 (XII-A)
FOR ADMISSION
T.C.(C) No. 66/2025 (XII-A)
FOR ADMISSION
W.P.(C) No. 692/2025 (X)

IA No. 172590/2025 - APPROPRIATE ORDERS/DIRECTIONS
SLP(Crl) No. 2213/2020 (II-A)

IA No. 28986/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 101267/2020 - EXEMPTION FROM FILING O.T.

IA No. 101266/2020 - INTERVENTION APPLICATION

IA No. 41607/2020 - INTERVENTION/IMPLEADMENT

SLP(C) No. 12201/2024 (IX)

IA No.115804/2024-EXEMPTION FROM FILING O.T. and IA No.115813/2024-
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

with

Writ Petition(s)(Civil) No.732/2025

Date : 12-08-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :Mr. Ashwin Kumar D.s., Adv.
Mr. Ishan Roy Chowdhury, Adv.
Ms. Surbhi Mehta, AOR

Mr. Devanshu Yadav, Adv.
Ms. Anzu. K. Varkey, AOR
Mr. Deepak Singh, Adv.

Ms. Rohini Musa, AOR

Mr. Shashank Tripathi, AOR
Mr. Anand Kumar V., Adv.
Mr. Aditya Kishor Tyagi, Adv.

Mr. Tarun Gulati, Sr. Adv.
Mr. Rajat Bose, Adv.
Mr. Ankit Sachdeva, Adv.
Ms. Shohini Bhattacharya, Adv.
Mr. S. S. Shroff, AOR

Mr. Tushar Mehta, Solicitor General
Mr. K. Parameshwar, Sr. Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Shrirang B. Varma, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Mr. Adarsh Dubey, Adv.
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Parag Rao, Adv.
Mr. Ninad Laud, Adv.
Mr. Zubin Dash, Adv.

Mr. Guruprasad Naik, Adv.
Ms. Ishani Shekhar, Adv.
Mr. Dcosta Ivo Manuel Simon, AOR

Mr. Harish N Salve, Sr. Adv.
Mr. V Sridharan, Sr. Adv.
Mr. Sajan Poovayya, Sr. Adv.
Mr. V Lakshmikumaran, Adv.
Ms. Charanya Lakshmikumaran, AOR
Ms. Neha Choudhary, Adv.
Ms. Umang Motiyani, Adv.
Mr. Ayush Agarwal, Adv.
Mr. Chetan Nayantara Rai, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. L Badri Narayanan, Adv.
Mrs. Sanjanthi Sajan Poovayya, Adv.
Ms. Chetna Nayantara Rai, Adv.
Ms. Raksha Agarwal, Adv.
Ms. Nitum Jain, Adv.
Ms. Anisha Arya, Adv.

Mr. Balbir Singh, Sr. Adv.
Mr. Abhishek Malhotra, Sr. Adv.
Mr. Karan Sachdev, Adv.
Ms. Nishtha Chaturvedi, Adv.
Mr. Somesh Jain, Adv.
Ms. Shivali Shah, Adv.
Ms. Shruti Mandora, Adv.
Mr. Shyam Gopal, AOR

Mr. Sanjay Jhanwar, Sr. Adv.
Mr. Rahul Lakhwani, Adv.
Mr. Wilson Joy, Adv.
Ms. Shreya Jhanwar, Adv.
Mr. Shubham Jain, AOR

Mr. Jay Savla, Sr. Adv.
Ms. Amrita Kumari, AOR
Mr. Nirmal Devnani, Adv.

Mr. Rajiv Kumar Virmani, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. Vivek Reddy, Sr. Adv.

Mr. Arvind Datar, Sr. Adv.

Mr. Mahesh Agarwal, Adv.

Mr. Vipin Jain, Adv.

Mr. Alok Yadav, Adv.

Mr. Anshuman Srivastava, Adv.

Ms. Sayaree Basu Mallik, Adv.

Mr. Sayaree Basu Mallik, Adv.

Mr. Abhinabh Garg, Adv.

Mr. Nanda Gopal Cuddapah, Adv.

Mr. Shivam Shukla, Adv.

Ms. Saachi Awate, Adv.

Ms. Manavi Agarwal, Adv.

Mr. Rahul Unnikrishnan, Adv.

Mr. Ramnath Prabhu, Adv.

Ms. Anjali Nair, Adv.

Ms. Nikita Mehta, Adv.

Ms. Bedotroyi Gupta, Adv.

Mr. E. C. Agrawala, AOR

Mr. Naveen Hegde , AOR

By Courts Motion, AOR

Ms. Anushree Prashit Kapadia, AOR

Mr. Ravindra Sadanand Chingale, AOR

Dr. Ravindra Chingale, Adv.

Ms. Sumbul Ausaf, Adv.

Dr. Rakesh Kumar, Adv.

Mr. Sanjay Kumar Mishra, Adv.

Ms. Pritha Srikumar Iyer, AOR

Mr. Sankeerth Vittal, Adv.

Mr. Abhyudaya Shishodia, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.

Mr. Suhaan Mukerji, Adv.

Mr. Adarsh Kumar, Adv.

Mr. Abhishek Manchanda, Adv.

Mr. Sayandeep Pahari, Adv.

Mr. Tanmay Sinha, Adv.
Mr. Sudipta Bhattacharya, Adv.
Ms. Trisha Chandran, Adv.
Mr. Shourya Dasgupta, Adv.
Mr. Tushar Shrivastava, Adv.
Mr. Onkar, Adv.
Mr. Arjyadeep Roy, Adv.
Mr. Harsh Makhija, Adv.
Mr. Harsh Hiroo Gursahani, Adv.
M/s Plr Chambers And Co., AOR

Mr. Bharat Raichandani, Adv.
Mr. Aneesh Mittal, AOR
Mr. Mahesh Raichandani, Adv.
Mr. Deepak Kumar Khokhar, Adv.
Ms. Komal Mittal, Adv.
Mr. Maasir Javed, Adv.

Mr. Lalitendra Gulani, Adv.
Ms. Sneha Ghosh, Adv.
Ms. Gayatri Srivastva, Adv.
Ms. M Sarada, Adv.
Mr. Rajeev Gulani, AOR

Mr. Devansh Srivastava, AOR

Mr. Prateek Chadha, A.A.G.
Mr. D. L. Chidananda, AOR
Mr. Sreekar Aechuri, Adv.
Mr. Surbhi Soni, Adv.
Mr. Aniket Chauhan, Adv.

Mr. N Venkataraman, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. Rupesh Kumar, Sr. Adv.
Mr. Annirudh Sharma -ii, Adv.
Mr. Udai Khanna, Adv.
Mr. Chitvan Singhal, Adv.
Mr. V C Bharathi, Adv.

Ms. Srishty Kaul , AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Vikram Nankani, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Rajendra Barot, Adv.
Mr. Suresh Varanasi, Adv.
Dr. Dhirajkumar Totala, Adv.
Mr. Sagnik Chatterjee, Adv.
Ms. Harsha Uppal, Adv.
Ms. Gunjan Pande, Adv.
Mr. Rohan Satija, Adv.
Mr. Tejas Raghav, Adv.
Mr. Yash Johri, Adv.
Mr. Vinayak Sharda, Adv.
Ms. Sonali Jain, AOR

Ms. Yoothica Pallavi, AOR

Mr. Karan Talwar, Adv.
Mr. Prahlad Gadipelli, Adv.
Mr. Sandeep Sripada, Adv.
Mr. Siddhant Buxy, AOR
Ms. Shambhavi Padhye, Adv.

Mr. Tarun Gulati, Sr. Adv.
Mr. Sudipta Bhattacharjee, Adv.
Mr. Jay Sayta, Adv.
Mr. Onkar, Adv.
Mr. Vidushpat Singhania, Adv.
Mr. Rajat Mittal, AOR
Mr. Rishabh Prasad, Adv.
Mr. Harsh Makhija, Adv.
Mr. Arjyadeep Roy, Adv.
Ms. Anishka Gupta, Adv.
Mr. Suprateek Neogi, Adv.
Mr. Priyanshu, Adv.
Mr. Subham Kumar, Adv.
Mr. Krati Agrawal, Adv.

Ms. Smiti Verma, Adv.
Mr. Pranay Shridhar Chitale, AOR
Ms. Beleena Biju, Adv.
Mr. Samyak Jain, Adv.
Mr. Nimish Sharma, Adv.

Mr. Bharat Gupta, AOR

Mr. Anand Varma, AOR

Mr. Kapil Sibal, Sr. Adv.
Mr. Amit Anand Tiwari, Sr. A.A.G.
Mr. Sabarish Subramanian, AOR
Mr. Arvind Srevatsa, Adv.
Ms. Aparajita Jamwal, Adv.
Ms. Jahnvi Taneja, Adv.
Ms. Devyani Gupta, Adv.
Ms. Tanvi Anand, Adv.
Ms. Abhilasha Shrawat, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. Veshal Tyagi, Adv.
Ms. Arpitha Anna Mathew, Adv.
Mr. K.s.badhrinathan, Adv.
Ms. Saushriya Havelia, Adv.
Mr. Pranjal Mishra, Adv.
Mr. Danish Saifi, Adv.

M/S. Dharmaprabhas Law Associates, AOR
Mr. Sarthak Nema, Adv.

Item No. 53

Mr. Bharat Raichandani, Adv.
Mr. Aneesh Mittal, AOR
Mr. Mahesh Raichandani, Adv.
Mr. Deepak Kumar Khokhar, Adv.
Ms. Komal Mittal, Adv.
Mr. Maasir Javed, Adv.

For Respondent(s) : Mr. Shubhranshu Padhi, AOR
Mr. Tarun Dua, AOR

Mr. Sajan Poovayya, Sr. Adv.
Mr. Akhil Anand, Adv.
Mr. Akhil Anand, AOR
Mr. Durga Bose Ghandham, Adv.
Mr. Durga Bose Gandham, Adv.
Mr. Himanshu Vij, Adv.

Ms. Raksha Agarwal, Adv.
Mr. Palash Maheshwari, Adv.

Mr. Harish N Salve, Sr. Adv.
Mr. V Sridharan, Sr. Adv.
Mr. Sajan Poovayya, Sr. Adv.
Mr. V Lakshmikumaran, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. L Badri Narayanan, Adv.
Ms. Charanya Lakshmikumaran, AOR
Ms. Chetna Nayantara Rai, Adv.
Ms. Neha Choudhary, Adv.
Ms. Umang Motiyani, Adv.
Mr. Ayush Agarwal, Adv.
Mrs. Sanjanthi Sajan Poovayya, Adv.
Ms. Raksha Agarwal, Adv.
Ms. Nitum Jain, Adv.
Ms. Anisha Arya, Adv.

Ms. Pritha Srikumar Iyer, AOR
Mr. Dhruv Mehta, Sr. Adv.
Mr. C.A. Sundaram, Sr. Adv.
Mr. Sankeerth Vittal, Adv.
Mr. Abhyudaya Shishodia, Adv.
Mr. Dhruv Garg, Adv.
Ms. Rohini Musa, Adv.

Ms. Rohini Musa, AOR

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Vivek Reddy, Sr. Adv.
Ms. Sayaree Basu Mallik, Adv.
Mr. Abhinabh Garg, Adv.
Mr. Alok Yadav, Adv.
Mr. Rishi Agrawala,, Adv.
Ms. Bedotroyi Gupta, Adv.
Mr. Ankur Saigal, Adv.
Mr. Anshuman Srivastava, Adv.
Mr. E. C. Agrawala, AOR
Mr. Nanda Gopal Cuddapah, Adv.
Mr. Shivam Shukla, Adv.
Ms. Saachi Awate, Adv.

Ms. Manavi Agarwal, Adv.

Mr. Bhakti Vardhan Singh, AOR
Mr. Vikas Singh Jangra, Adv.
Mr. Pawan Kishore Singh, Adv.

Mr. Aaditya Aniruddha Pande, AOR
Mr. Mukesh Kumar Maroria, AOR
Mr. Gurmeet Singh Makker, AOR

Mr. Abhay Anil Anturkar, Adv.
Mr. Dhtru Tank, Adv.
Mr. Aniruddha Awalgaonkar, Adv.
Mr. Sarthak Mehrotra, Adv.
Mr. Bhagwant Deshpande, Adv.
Ms. Subhi Pastor, Adv.

Kapoor, AOR

Ms. Surbhi

Ms. Misha Rohatgi, AOR
Mr. Nakul Mohta, Adv.
Mr. Ayush Kashyap, Adv.
Mr. Amulya Upadhyay, Adv.

Ms. Madhumita Bhattacharjee, AOR
Ms. Debarati Sadhu, Adv.
Ms. Yoowanka Rymbai, Adv.

Mr. Raj Singh Rana, A.A.G.
Mr. Samar Vijay Singh, AOR
Mr. Makrand Pratap Singh, Adv.
Ms. Sabarni Som, Adv.
Mr. Vaibhav Vikram Singh, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Gaj Singh, Adv.
Mr. T. V. Surendranath, Adv.
Mr. Ramendra Nath Makhal, Adv.
Mr. Kirtikar Sukul, Adv.

Mr. Sravan Kumar Karanam, AOR
Mr. P. Venkatraju, Adv.

Mr. Kumar Abhishek, Adv.

Mr. Neeraj Kishan Kaul, Sr. Adv.

Ms. Mansi Sood, Adv.

Mr. Rajat Jariwal, Adv.

Ms. Perna Singh, Adv.

Ms. Ayushi Khurana, Adv.

Mr. Dev Vijay Chand, Adv.

Mr. Raghav Agrawal, Adv.

Ms. Dhanya Krishna, Adv.

Mr. Sujoy Chatterjee, AOR

Mr. Sahil Bhalaik, AOR

Mr. Tushar Giri, Adv.

Mr. Siddharth Anil Khanna, Adv.

Mr. Ritik Arora, Adv.

Mr. Shivam Mishra, Adv.

Mr. Gouttam Polanki, Adv.

Mr. D. L. Chidananda, AOR

Mr. Nikhil Goel, A.A.G.

Mr. Akshay Amritanshu, AOR

Ms. Siddhi Gupta, Adv.

Mr. Naveen Goel, Adv.

Ms. Drishti Rawal, Adv.

Ms. Drishti Saraf, Adv.

Mr. Sarthak Srivastava, Adv.

Mr. Mayur Goyal, Adv.

M/S. Plr Chambers And Co., AOR

Dr. Abhishek Manu Singvi, Sr. Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.

Mr. Rakesh Dwivedi, Sr. Adv.

Mr. Suhaan Mukerji, Adv.

Mr. Abhishek Manchanda, Adv.

Mr. Adarsh Kumar, Adv.

Mr. Sayandeep Pahari, Adv.

Mr. Tanmay Sinha, Adv.

Ms. Trisha Chandran, Adv.

Mr. Chandan Prakash Pandey, Adv.

Mr. L. Nidhiram Sharma, Adv.

Mr. Harsh Hiroo Gursahani, Adv.
Mr. Sudipta Bhattacharjee, Adv.
Mr. Onkar, Adv.
Mr. Arjyadeep Roy, Adv.
Mr. Eklavya Dwivedi, Adv.

Dr. Vinod Kumar Tewari, AOR
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Mr. Bhoopesh Pandey, Adv.
Ms. Priyanka Dubey, Adv.
Mr. Jitesh Sharma, Adv.
Mr. Amit Bhardwaj, Adv.
Mr. Piyush Sardana, Adv.
Mr. Jagadish Kumar Jha, Adv.
Mr. Amit Kumar Pandey, Adv.

Mr. Abhisek Mlohra, Sr. Adv.
Ms. Aanchal Tikmani, AOR

Mr. Pranav Sarthi, AOR
Ms. Pritha Srikumar Iyer, AOR
Mr. Dhruv Mehta, Sr. Adv.
Mr. C.a. Sundaram, Sr. Adv.
Mr. Sankeerth Vittal, Adv.
Mr. Abhyudaya Shishodia, Adv.
Mr. Dhruv Garg, Adv.
Ms. Rohini Musa, Adv.

M/S. Ap & J Chambers, AOR
Mr. Siddhartha Iyer, Adv.
Mr. Ap & J Chambers, Adv.

Mr. Ninad Laud, Adv.
Mr. Zubin Dash, Adv.
Mr. Dcosta Ivo Manuel Simon, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Prastut Mahesh Dalvi, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Arguments concluded.
2. Judgment reserved.
3. The learned counsel appearing for the parties shall file their written submissions along with case law, they propose to rely upon within a period of two weeks from today.
4. A soft copy of the written submissions shall also be forwarded to writtensubmissions.jbp@gmail.com.
5. De tag these matters i.e. TC (C) Nos. 30 to 41 of 2025, 46 of 2025, 47 of 2025, 49 to 58 of 2025 and 60 to 69 of 2025 and list these matters after one week.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)